

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 119

(IB)-1248(PB)/2018

IA-2577/2020, IA-2479/2020, IA-3092/2020, IA-3600/2020,
IA-3945/2020, IA-4549/2020, IA-2043/2021, IA-428/2021,
IA-3699/2021, IA-2217/2022, CA-1245/2020, IA-3442/2023,
IA-3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023,
IA-4498/2023, IA-6445/2023, IA-3870/2020, IA-6501/2023,
IA-1222/2024, IA-2536/2020, IA-2552/2020,
IA-2554/2020, IA-2555/2020, IA-2557/2020, IA-2566/2020,
IA-2628/2020, IA-2629/2020, IA-2631/2020, IA-2696/2020,
IA-2807/2020, IA-2812/2020, IA-3295/2020, IA-3300/2020,
IA-3323/202, IA-3312/2020, IA-3333/2020, IA-3834/2020,
IA-3869/2020, IA-4878/2020, IA-2537/2020, IA-2550/2020,
IA-2551/2020, IA-2556/2020, IA-2558/2020, IA-2559/2020,
IA-2563/2020, IA-2564/2020, IA-2576/2020, IA-2578/2020,
IA-2608/2020, IA-2624/2020, IA-2625/2020, IA-2627/2020,
IA-2697/2020, IA-3254/2020, IA-2599/2020, IA-3327/2020,
IA-3332/2020, IA-3331/2020, IA-3324/2020, IA-2695/2020,
IA-3152/2020, IA-3214/2020, IA-3215/2020, IA-3227/2020,
IA-3263/2020, IA-3265/2020, IA-3270/2020, IA-3276/2020,
IA-3342/2020, IA-3302/2020, IA-3344/2020, IA-3326/2020,
IA-3322/2020, IA-3328/2020, IA-3335/2020, IA-3334/2020,
IA-3329/2020, IA-3836/2020, IA-3867/2020, IA-3868/2020,
IA-2694/2020, IA-2833/2020, A-2839/2020, IA-2825/2020,
IA-3249/2020, IA-3252/2020, IA-3264/2020, IA-3343/2020,
IA-3338/2020, IA-3872/2020, IA-3873/2020, IA-3357/2020,
IA-3358/2020, IA-3243/2023, IA-5474/2023, IA-2754/2024,
IA-3017/2024

IN THE MATTER OF:

Shinoj Koshy

... **Applicant/Petitioner**

Versus

M/s. Granite Gate Properties Pvt Ltd

... **Respondent**

Under Section: U/s. 7 of (IBC) CIRP

Order delivered on 18.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Manoj Kumar Garg in I.A.-3442/2023, Adv. Manoj Kumar Garg, Adv. Pulkit Atal, Adv. Kundan Roy in IA-3442/2023, Adv. S. K. Chaturvedi in IA-3242/2023, Adv. Utkarsh Joshi in IA-4491 & 6445/2023, Adv. Manoj Kumar Garg in IA 3442/2023, Anuja Pethia, Adv. Srikant Singh in IA-2217/2022
- For the Respondent** : Adv. Anup Kumar for R-1 in IA-3344/2020, Adv. Prerak Khurana for R-2 in IA-2629/2020, Adv. Lokesh Bhola , Adv. Abhishek Singh Chauhan in IA-3302/2020 for R-1 & in IA-2697/ 2020 for R-2 & R-3, Adv. Sofiya Gulati, Adv. Kiran Singh for R-1, Adv. Tanweer Alam, Adv. Mahjabeen Tanweer for R1 in IA 2552/2020, IA 2554/2020, IA 2631/2020, IA 2694/2020, IA 2825/2020, IA 2825/2024 and for R2 in IA 3276/2020, Adv. Ashish K. Singh, Adv. Muskan Malhotra for R-2 in I.A.-6501/2023 and for R-1 in I.A.-2625/2020, I.P.S. Oberoi for R-1 to R-3 in IA-2628/2024, Adv. Ravi Kumar Aggarwal for R-1 in IA-2555/2020 & IA-2578/2020, Adv. Abhay Gupta, Adv. Medha Pandey for R-5 in IA-3870/2020, Adv. Anuja Pethia, Adv. Rishabh Govilla in IA-2566/2020 for R-1
- For the Non-Applicant** : Adv. Rajinder Wali for Non-Applicants 2 to 5 in IA-3323/2020
- For the Noida Authority** : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Adarsh Srivastava
- For the RP** : Adv. Abhishek Anand, Adv. Ishaan Dhingra, Adv. Komal Harlalka
- For the Shomit Finance** : Adv. Pankaj Agarwal, Shashwat Srivastava in IA-3926

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2577/2020, IA-2479/2020, IA-3092/2020, IA-3600/2020, IA-3945/2020, IA-4549/2020, IA-2043/2021, IA-428/2021, IA-3699/2021, IA-2217/2022, CA-1245/2020, IA-3442/2023, IA-3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023, IA-4498/2023, IA-6445/2023,

IA-3870/2020, IA-6501/2023, IA-1222/2024, IA-2536/2020, IA-2552/2020, IA-2554/2020, IA-2555/2020, IA-2557/2020, IA-2566/2020, IA-2628/2020, IA-2629/2020, IA-2631/2020, IA-2696/2020, IA-2807/2020, IA-2812/2020, IA-3295/2020, IA-3300/2020, IA-3323/2020, IA-3312/2020, IA-3333/2020, IA-3834/2020, IA-3869/2020, IA-4878/2020, IA-2537/2020, IA-2550/2020, IA-2551/2020, IA-2556/2020, IA-2558/2020, IA-2559/2020, IA-2563/2020, IA-2564/2020, IA-2576/2020, IA-2578/2020, IA-2608/2020, IA-2624/2020, IA-2625/2020, IA-2627/2020, IA-2697/2020, IA-3254/2020, IA-2599/2020, IA-3327/2020, IA-3332/2020, IA-3331/2020, IA-3324/2020, IA-2695/2020, IA-3152/2020, IA-3214/2020, IA-3215/2020, IA-3227/2020, IA-3263/2020, IA-3265/2020, IA-3270/2020, IA-3276/2020, IA-3342/2020, IA-3302/2020, IA-3344/2020, IA-3326/2020, IA-3322/2020, IA-3328/2020, IA-3335/2020, IA-3334/2020, IA-3329/2020, IA-3836/2020, IA-3867/2020, IA-3868/2020, IA-2694/2020, IA-2833/2020, IA-2839/2020, IA-2825/2020, IA-3249/2020, IA-3252/2020, IA-3264/2020, IA-3343/2020, IA-3338/2020, IA-3872/2020, IA-3873/2020, IA-3357/2020, IA-3358/2020, IA-3243/2023, IA-5474/2023, IA-2754/2024, IA-3017/2024: List on 19.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)